

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR.

ORDER NO: 872

DATED- 6-10-2018

Sanction is hereby accorded to the additional allotment of funds in favour of the Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Courts under detail head "048 Stationery and Printing" for purchase of stationery articles for the current year 2018-19, as per annexure "A" to this Order.

By Order

Deputy Registrar (Accts)

Copy to the:-

No: 39788-40059/AL Dated: 6-10-2018

1-22	Pr. D & S Judge, Jammu/Samba/Kathua/Reasi/Udhampur/Ramban/Kishtwar/Bhaderwah/Poonch/Rajouri/Srinagar/Ganderbal/Budgam/Pulwama/Shopian/Baramulla/Bandipora/Kupwara/Anantnag/Kulgam/Leh/Kargil
23-33	Addl. D&S Judge, Jammu/ Udhampur/Doda/Rajouri/Kathua/ Srinagar/Sopore/Pulwama/Anantnag/Handwara/Baramulla
34-36	1 <sup>st</sup> Addl. District & Sessions Judge Srinagar/Jammu/Baramulla
37-38	2 <sup>nd</sup> Addl. District & Sessions Judge, Srinagar/Jammu
39-40	3 <sup>rd</sup> Addl. D&S Judge, Jammu/Srinagar.
41	4 <sup>th</sup> Addl. District & Sessions Judge, Srinagar
42-43	Addl. Distt. Judge (Bank Cases) Jammu/Srinagar.
44	Addl. Distt. Judge (Matrimonial Cases) Jammu
45-46	Spl. Judge Anticorruption Srinagar/Jammu.
47	Spl. Judge. Anti-corruption ( CBI Cases) Srinagar./Jammu
48-49	Addl. Distt. Sessions Judge Anticorruption, Jammu/Srinagar.
50-71	C.J.M. Jammu/Reasi/ Udhampur/Kathua/Rajouri/Poonch/Ramban/Kishtwar/Doda/Samba/Sopore Srinagar/Kulgam/Budgam/Ganderbal/Pulwama/Shopian/Anantnag/Handwara/Bandipora/Leh/Kargil
72-85	Sub Judge Jammu/Ramnagar/Katra/Batote/Bhaderwah/Nowshera/Surankote/Chadoora/Vailoo/Bijbehara/Baramulla/Uri/Pattan/Kupwara.
86	Judge Small Causes Court, Srinagar
87-88	City Judge Jammu/Srinagar
89-90	Municipal Magistrate Jammu/Srinagar
91	P&T (Elect) Magistrate, Srinagar.
92	P&T Magistrate, Jammu
93	Electricity Magistrate Jammu
94-95	Excise Magistrate Jammu./Srinagar
96	Railway Magistrate, Jammu.
97-98	Special Mobile Magistrate (T) Jammu/Srinagar
99-112	Spl. Mobile Magistrate, Jammu/Kathua/Udhampur/Bhaderwah/Rajouri/Poonch/Srinagar/Budgam/Pulwama/Anantnag/Baramulla/Trehgam/Leh/Kargil (Under 13 <sup>th</sup> Finance Commission)
113	Forest Magistrate, Srinagar.
114-75	Munsiff, Jammu/R.S.Pura/Bishnah/Akhnoor/Reasi/Katra/Mahore/Kathua/Hiranagar/Basohli/Billawar/Bani/Mahanpur/Chenani/Majalta/Udhampur/Ramban/Banihal/Gool/Bhaderwah/Gandoh/Thathri/Kotranka/Samba/Kalakote/Sunderbani/Thanamandi/ Budhal/Mendhar/Kishtwar/Ganderbal/Kangan/Budgam/Charasharif/Chadoora/Magam/Pulwama/Tral/Pampore/Dooru/Shopian/Anantnag/Aismuqam/Shangus/Kulgam/DH Pura/Qazigund/Boniyar/Sogam/Tangmarg/Baramulla/Dangiawacha/Kupwara/Handwara/Tangdhar/Bandipora/Sumbal/Gurez/Nobra/Sankoo/Zanaskar/Ukhral
176	1 <sup>st</sup> Addl. Munsiff, Jammu (Forest Mag Jammu)
177	Ist .Addl. Munsiff, Srinagar.
178-79	2 <sup>nd</sup> Addl. Munsiff, Srinagar/Jammu
180-81	3 <sup>rd</sup> Addl. Munsiff, Jammu/ Srinagar
182	City Munsiff, Srinagar.
183	Addl. Munsiff, Samba.
184-85	Sub Registrar, Jammu/Srinagar.
186-208	Addl. Mob. Mag. R.S.Pura/Samba/Ramban/Kishtwar/Surankote/Doda/Billawar/Udhampur/Reasi/Thanamandi/Panthachowk/Ganderbal/Beerwah/Awantipura/Shopian/Pahalgam/Kulgam/Chandoosa/Kralpora/Bandipora/Khaltsi/Batalik(Drass)
209	Treasury Officer Sub Treasury Distt. Court Complex Janipur Jammu.
210	Treasury Officer Saddar .Try, Srinagar
211-272	Treasury Officer. R.S.Pura/Akhnoor/Bishnah/Katra/Reasi/Mahore/Kathua/Hiranagar/Basohli/Billawar/Bani/Mahanpur/Udhampur/Ramnagar/Majalta/Chenani/Ramban/Batote/Banihal/Gool/Bhaderwah/Doda/Gandoh/Thathri/Rajouri/Nowshera/Kotranka/Kalakote/Sunderbani/Sopore/Pattan/Thanamandi/Budhal/Samba/Poonch/Surankote/Mendhar/Kishtwar/Ganderbal/Kangan/Budgam/Chadoora/Charasharif/Magam/Beerwah/Pulwama/Tral/Pampore/Awantipura/Shopian/Buniyar/Anantnag/Vailoo/Bijbehara/Dooru/Aishmuqam/Shangus/Pahalgam/Kulgam/D.H.Pura/Qazigund/ Uri/Baramulla/Tangmarg/Dangiawacha(Rafiabad)/Sopore/Chandoosa/Kupwara/Handwara/Tangdhar/Sogam/Trehgam/Kralpora/Bandipora/Sumbal/Gurez/Leh/Nobra/Khaltsi/Kargil/Sankoo/Zanaskar/Batalik(Drass)/Ramsoo/Kokernag/ Beerwah/Awantipora/.

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[Signature]

Deputy Registrar (Accts)

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## Annexure "A"

S.No	District Jammu	048-Sty. and Printing
1	Pr. D&S Judge Jammu	0.04
2	Addl.D&S Judge Jammu	0.03
3	Ist.Addl.Distt.Judge Jammu	0.03
4	2nd.Addl.Distt.Judge Jammu	0.03
5	3 <sup>rd</sup> .Addl.Distt.Judge Jammu	0.03
6	Addl. Distt Judge (Matrimonial Cases)Jammu	0.03
7	Addl. D.J.(Bank Cases )Jammu	0.03
8	Spl. Judge (Anti Corruption)Jammu	0.03
9	Addl D&S Judge (Anti Corruption)Jammu	0.03
10	C.J.M. Jammu	0.02
11	Sub Judge Jammu.	0.02
12	City Judge Jammu	0.02
13	Excise Mag. Jammu	0.02
14	Municipal Mag .Jammu	0.02
15	Spl.M.Mgst.(Tr)Jammu	0.02
16	P&T. Magst .Jammu	0.02
17	Electricity Mgst .Jammu	0.02
18	Spl. Railway Mgst. Jammu	0.02
19	Spl.Mob.Mag,Jammu	0.02
20	Addl. M.M(Tr)Jammu	0.02
21	Munsiff Jammu	0.02
22	Munsiff R.S.Pura	0.02
23	Munsiff Akhnoor	0.02
24	Munsiff Bishnah	0.02
25	Ist. Addl.Munsiff (Forest Mgst. Jammu)	0.02
26	2 <sup>nd</sup> . Addl.Munsiff,Jammu	0.02
27.	3 <sup>rd</sup> . Addl. Munsiff, Jammu.	0.02
28.	Addl.Mob.Mag, R.S.Pura	0.02
29.	Sub Registrar, Jammu.	0.02

